

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Coram

1.Shri Bhanu Bhushan, Member

2.Shri R. Krishnamoorthy, Member

Petition No. 15/2008

In the matter of

Application for grant of inter-State Trading Licence to Bala Techno Synthetic Limited (STSL)

And in the matter of

Bala Techno Synthetic Limited, Kolkata

.... **Applicant**

The following was present:

Shri Bipul Bikash Bhattacharya

**ORDER
(Date of Hearing: 24.4.2008)**

The application has been made for grant of licence for inter-State trading in Electricity as Category 'A' trader, that is, for trading of electricity up to 100 MUs in a year in terms of Section 15 of the Electricity Act, 2003, read with Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of Trading Licence and other related matters) Regulations 2004 (the trading regulations).

2. Notices under sub-section (2) of Section 15 of the Electricity Act 2003 read with clause (4) of Regulation 4 of the trading regulations were published by the applicant. On perusal of the notices published it has been noticed that the applicant has not published all the details as specified under column 1 (x) to (xii)

of Form IA attached to the trading regulations. Further, the trading regulations provide that while publishing its share-holding pattern, the applicant is required to publish details of all the share-holders holding 5% or more of share capital. The applicant has published such details of only one share-holder, with share capital of 8.31%. It has not been clarified whether any of the other share-holders has subscribed to share capital of 5% or more. Therefore, the notices published on behalf of the application under sub-section (2) of Section 15 of the Act are defective.

3. In the light of the foregoing, in our opinion, the applicant has failed to comply with the requirements of the trading regulations. Accordingly, the present application stands dismissed. Liberty is granted to the applicant to make a fresh application in accordance with law and the procedural requirements specified by the Commission.

Sd/-

(R. KRISHNAMOORTHY)
MEMBER
New Delhi, dated 28th April 2008

sd/-

(BHANU BHUSHAN)
MEMBER